NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/197/2016

NAME OF THE PETITIONER(S)

: East India Investment Holding Pte. Ltd & another

NAME OF THE RESPONDENT(S)

: M/s Mamallapuram Development Private Limited & 8

others

UNDER SECTION

: 397/398 of CA 1956 and 58/59 of CA 2013

S.No. Name (in Capital)

Represented by

Signature

Course For Rentisce
Renting don't 1, 829

ORDER

Counsel for both the parties are present and prayed for time for submission of the final arguments. At request, time is enlarged. Put up on 07.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)